

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI P. VENKATASUBBLAH) :

(a) No such proposal is presently under consideration.

(b) to (f). The normal age of retirement for Central Government officers (excepting those holding Group 'D' posts and pre-1938 entrants) is 58 years. Extension/re-employment could be allowed to the officers beyond the age of their superannuation in exceptional circumstances on administrative considerations and in public interest. 7 officers are presently serving as Secretaries/ex-officio Secretaries on extension/re-employment basis in public interest but three of them are now on leave.

#### Roads Between Kiary, Loma and Leh-Partapur

\*451. SHRI P. NAMGYAL Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that road between Kiary-Loma and Leh-Partapur Sectors have been completed many years back;

(b) whether it is also a fact that soling and black topping of these roads have not been done so far;

(c) whether in view of strategic importance of these roads Government have any proposal to up-grade these roads; and

(d) if replies to parts (a), (b) and (c) above are in the affirmative, when the up-grading of these roads will be undertaken and if not, the reasons thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The first road was constructed during 1973. The construction of the second is in progress.

(b) to (d). Some service soling has been done over bad patches on the first road. Further improvement of the roads will depend on periodical appraisals of all relevant factors including defence needs and cost-effectiveness.

#### Solar T.V. Set

\*451-A. SHRI M. V. CHANDRASHEKARA MURTHY :  
SHRI P. M. SAYEED:

Will the PRIME MINISTER be pleased to state:

(a) whether a new Solar T.V. set has been developed in a foreign country;

(b) if so, whether as per press reports this type of T.V. will be very beneficial to India in view of the power shortage;

(c) if so, whether Government have studied the same; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b). Yes, Sir.

(c) and (d). Details of the development are not available at present.

#### जहरीली शराब पीने से हुई मौतें

\* 452. श्री तारिक अन्वर :

श्री केशव राव पारधी :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि पिछले आठ महीनों में देश के विभिन्न स्थानों पर जहरीली शराब पीने के कारण अनेक व्यक्तियों की मृत्यु हुई है ;

(ख) क्या यह सच है कि गैर-कानूनी शराब बनाने वालों की पुलिस के साथ साठ-गांठ है ;

(ग) क्या गैर-कानूनी शराब के निर्माण को रोकने के लिए सरकार का विचार जहरीली शराब के कारण होने वाली मौतों के लिए उस क्षेत्र की पुलिस को उत्तरदायी ठहराने का है ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं और गैर-कानूनी शराब के निर्माण को रोकने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा) : (क) से (घ). अपेक्षित सूचना एकत्र की जा रही है और उसके प्राप्त होने पर एक विवरण सदन के पटल पर रख दिया जाएगा ।